

(7)

Central Administrative Tribunal  
Principal Bench  
New Delhi.

OA No.1035/89  
Malkhan

Date of decision: 29.03.93  
Petitioner

Union of India through  
Secretary,  
Ministry of Defence &nr. ... Respondents

Coram: The Hon'ble Sh.B.N.Dhoundiyal, Member(A)  
The Hon'ble Sh.B.S.Hegde, Member(J)


For the petitioner ... None

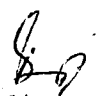
For the Respondents ... None

ORDER(Oral)

(By Hon'ble Sh.B.N.Dhoundiyal, Member(A) .)

None present for the parties even though the case  
was called twice. None was present on 5.3.93 also. The  
case is dismissed in default.

  
(B.S.Hegde)  
Member(J)

  
(B.N.Dhoundiyal)  
Member(A)